

under the provisions of the CRZ Notification, 2011 and received on varying dates have been approved for the State/UT of: (i) Maharashtra (5 districts); (ii) Odisha; (iii) Karnataka; (iv) Daman and Diu; (v) Puducherry; (vi) Tamil Nadu; (vii) West Bengal; (viii) Lakshadweep; (ix) Gujarat (2 districts); and (x) Andaman and Nicobar Islands (6 main Islands and 4 small Islands). The details of date of approvals and the agencies which had prepared the CZMPs are given in the Statement.

**Statement**

*Details of date of approvals and the name of agencies which had prepared the CZMPs*

Sl. No.	Name of State/UT	Name of Agency	Date of approval
1.	Maharashtra	Institute of Remote Sensing, Anna University, Chennai	16.08.2018
2.	Odisha	Space Application Centre, Ahmedabad	07.08.2018
3.	Karnataka	National Centre for Sustainable Coastal Management, Chennai	07.08.2018
4.	Daman and Diu	National Centre for Sustainable Coastal Management, Chennai	24.0.2018
5.	Puducherry	Institute of Remote Sensing, Anna University, Chennai	24.0.2018
6.	Tamil Nadu	National Centre for Sustainable Coastal Management, Chennai	24.0.2018
7.	West Bengal	Institute of Wetland Management and Ecological Designs, Kolkatta	24.0.2018
8.	Lakshadweep	National Centre for Sustainable Coastal Management, Chennai	14.01.2019
9.	Gujarat	National Centre for Sustainable Coastal Management, Chennai	02.01.2019
10.	Andaman and Nicobar Islands	National Centre for Sustainable Coastal Management, Chennai	21.2.2018

**Solid Waste Management**

793. SHRIMATI VANDANA CHAVAN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government mandates segregation of waste at source and if so, the details thereof;

- (b) the twenty largest cities in terms of solid waste generation in India;
- (c) the percentage of waste that is segregated in these cities;
- (d) names of cities in India which have notified their solid waste management policy under the Solid Waste Management Rules, 2016; and
- (e) whether Government has added any elements of extended producer's responsibility in solid waste management and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) The Ministry, in supersession of Municipal Solid Waste (Management and Handling) Rules, 2000, has notified the Solid Waste Management Rules, 2016. In the new Rules, emphasis has been given for segregation of waste at source and handing over of segregated waste to waste collector or agency to promote recycling of waste by developing sustainable market of waste recycling.

(b) and (c) As per the information available with the Ministry of Housing and Urban Affairs (MoHUA) 52.9 Million Ton per Annum (MTPA) of solid waste is generated in the country. The segregation of waste at house to house level is being ensured by local bodies in many cities such as Indore, Visakhapatnam, Pune, Bhopal etc.

(d) The Solid Waste Management Rules, 2016 mandates the State Governments to prepare state policy and it further prescribes the duties and responsibilities of the local bodies and village panchayats to prepare solid waste management plan based on the State policy and strategy.

Almost all the State Governments have prepared their State policies. Accordingly the local bodies are in the process of preparing solid waste management plan.

(e) The Solid Waste Management Rules, 2016 mandate the all manufacturers/brand owners of disposable products such as tin, glass, plastics packaging, etc to provide necessary financial assistance to local authorities for establishment of waste management system. Further, the brand owners who market their products in non-biodegradable packaging are mandated to put in place a system to collect back the packaging waste generated due to their production.

#### **EIAs of Inland waterways projects**

794. SHRI HUSAIN DALWAI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) The legal framework that governs the assessment of environmental impact of